

**GOVERNMENT OF INDIA  
NON-CONVENTIONAL ENERGY SOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:5219  
ANSWERED ON:29.04.2005  
RURAL ELECTRIFICATION  
Pateriya Smt. Neeta;Virendra Kumar Shri

**Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:**

- (a) whether the proposal of the Madhya Pradesh Government regarding electrification of 37 villages located in inaccessible and forest area through non-conventional energy sources are pending with the Union Government;
- (b) if so, the time by which the proposals are likely to be cleared;
- (c) whether financial assistance is provided 40 percent in the form of grants and 60 percent as loan as per the rural electrification policy;
- (d) if so, whether the Government proposes to increase the grant more than 40 percent in view of geographical condition of Madhya Pradesh; and
- (e) if so, the likely increase in the grants and percentage terms?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF NON- CONVENTIONAL ENERGY SOURCES( INDEPENDENT CHARGE ) (SHRI VILAS MUTTEMWAR)

(a) & (b): Madhya Pradesh Urja Vikas Nigam Ltd (MPUVN), the State Nodal Agency, have forwarded proposals for electrification of 82 remote villages in the State through non-conventional energy sources. These include 49 villages in the forest area.

The proposals would be considered in terms of the provisions of the Scheme for Remote Village Electrification after it is approved for implementation during 2005-06.

(c): Under the Remote Village Electrification Programme of the Ministry of Non-conventional Energy Sources, Central Financial Assistance upto 90 percent of the eligible project cost is provided for electrification of remote villages through non-conventional energy sources.

(d) & (e): Does not arise.